

At this stage, some hon. Members came and sat on the floor near the Table.

12.03 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Reviews on the working of and Annual Reports of Bharat Wagon and Engineering Co. Ltd., Patna, Braithwaite and Company Ltd., Calcutta, Cycle Corporation of India Ltd. Calcutta for 1986-87 and three Statements for delay in laying these papers.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619 A of the Companies Act, 1956:-

(a) (i) A statement regarding Review by the Government on the working of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1986-87.

(ii) Annual Report of the Bharat Wagon and Engineering Company Limited, Patna, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-5699/88]

(b) (i) A statement regarding Review by the Government on the working of the Braithwaite and Company Limited, Cal-

cutta, for the year 1986-87.

(ii) Annual report of the Braithwaite and Company Limited, Calcutta, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT 5700/88]

(c) (i) A statement regarding Review by the Government on the working of the Cycle Corporation of India Limited, Calcutta, for the year 1986-87.

(ii) Annual Report of the Cycle Corporation of India Limited, Calcutta, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT 5701/88]

(2) There statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in library. See No. LT 5699 to 5701/88]

Notifications under Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. JAFFER SHARIEF): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:-

(1) The Rajasthan Coal Mines Provident Fund (Amendment)

Scheme, 1988 published in Notification No. G.S.R 94 in Gazette of India dated the 13th February, 1988.

- (2) The Coal Mines Family Pension (Amendment) Scheme, 1988 published in Notification No. G.S.R. 94 in Gazette of India dated the 13th February, 1988.
- (3) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1988 published in Notification No. G.S.R. 96 in Gazette of India dated the 13th February, 1988.
- (4) The Coal Mines Provident Fund (Amendment) Scheme, 1988 published in Notification No. G.S.R. 97 in Gazette of India dated the 13th February, 1988. [Placed in Library See No. LT-5702/88]

**Notifications under Companies Act,
1956.**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 396 of the Companies Act, 1956:-

- (1) The Banarhat Tea Company Limited, the Basmatia Tea Company Limited, The Hoolungooree Tea Company Limited, Mhe Mim Tea Company Limited, the Murphulani (Assam) Tea Company Limited, The Rajgarh Tea Company Limited and the Andrew Yule and Company Limited (Amalgamation) Order,

1987 published in Notification No. S.O. 796 (E) in Gazette of India dated the 26th August, 1987 [Placed in Library See No. LT-5703/88]

- (2) The Uptron India Limited, The Uptron Capacitors Limited, Uptron Digital Systems Limited and the Uptron Communications and Instruments Limited Amalgamation Order, 1987 published in Notification No. S.O. 811 (E) in Gazette of India dated the 3rd September, 1987 [Placed in Library See No. LT-5704/88]

Annual Report and Review on the working of Power Engineers Training Society for 1986-87 and Annual Report and Review on the working of Central Power Research Institute Bangalore for 1986-87 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Power Engineers Training Society for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Power Engineers Training Society for the year 1986-87. [Placed in Library See No. LT-5705/88]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute Bangalore, for the year

1986-87 along with Audited Accounts. [English]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1986-87.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-5706/88].

*(Interruptions)***

[Translation]

MR. SPEAKER: You should feel ashamed of yourself.

[English]

I see that it is a black day. I denounce it, because this is the murder of democracy. I am not disallowing anything. *(Interruptions)* This shows the bankruptcy of your ideas. This shows the bankruptcy of your ideas.

*(Interruptions)***

MR. SPEAKER: No, I am not going to budge. You are trying to murder democracy.

[Translation]

Don't you feel ashamed of yourselves? It would have been better had...

*(Interruptions)***

[English]

MR. SPEAKER: This is what you are doing.

*(Interruptions)***

MR. SPEAKER: This is something abominable, despicable.

(Interruptions)

MR. SPEAKER: This is nothing much more than chauvinism.

[Translation]

Do you not feel ashamed?

(Interruptions)

MR. SPEAKER: There cannot be a worse example than this in history. Nothing can be worse than what you all are doing.

[English]

You have got a right

[Translation]

You have every right. You have the right to speak, the right to bring a motion but you do not have a right to behave in this manner.

(Interruptions)

MR. SPEAKER: Whatever you are doing could prove fatal to democracy. Today you have shown how bandhs are forced on the people every now and then.

(Interruptions)